

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2079

TO BE ANSWERED ON JULY 31, 2018

DRINKING WATER FACILITY IN URBAN AREAS

No. 2079. SHRI P. KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is committed to provide clean drinking water to all households in urban areas within a certain time frame;
- (b) if so, the details thereof;
- (c) the percentage of urban households who have access to clean drinking water facilities; and
- (d) the increase in the percentage of urban households having access to clean drinking water facilities during each of the last three years?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Urban Water Supply is a State subject and it is the responsibility of the State Governments/ Urban Local Bodies (ULBs) to maintain water supply. The Government of India, through Atal Mission for Rejuvenation and Urban Transformation (AMRUT), supplements the efforts of the States/ Union Territories (UTs) in providing drinking water in urban areas.

Under AMRUT Mission, individual projects are selected, appraised, approved and implemented by the concerned State Government. The Government of India only approves State Annual Action Plans (SAAPs) and releases Central Assistance (CA) as per the Mission guidelines. SAAPs for the entire Mission period have been approved for all the States/UTs for Rs. 77,640 crore, including the Central Assistance of Rs. 35,990 crore. Out of the total SAAPs of Rs. 77,640 crore, Rs. 39,011 crore have been provided for water supply.

(c) & (d): No such data is maintained in this Ministry.
